

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.2746 of 2016

Khannagar Khapurja Silpanchal Puja Committee ***Petitioner***

Mr. K.K. Rout, Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Debakanta Mohanty, A.G.A. for the State

Mr. Debasis Nayak, Advocate for CMC

Mr. Ramesh Sahoo, Advocate for BMC

CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN

ORDER
22.11.2022

Order No.

26. 1. Mr. Ramesh Sahoo, learned counsel appearing for the Berhampur Municipal Corporation places before the Court a short affidavit stating that there are two sewage treatment plants one of which is already in operation and another at Sitallapalli with the capacity of 60KLD will be operational by the end of this month. He undertakes to file a further affidavit placing on record the comprehensive plan for dealing with pollution in the rivers flowing past the area. Such affidavit will be filed within four weeks.
2. List on 10th January, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge